

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir. Government of India had constituted the Rashtriya Barh Ayog in July, 1976 under the Chairmanship of Dr. Jaisukhlal Hathi, the then Governor of Punjab, to evolve a coordinated, integrated and scientific approach to the flood problem of the country and also to draw a National Plan, fixing priorities, for implementation.

(c) and (d) The Ayog presented its report to Government of India in March, 1980 wherein 207 recommendations on flood management were made covering internal's the aspects of past approach and achievements, effect of developmental works and encroachment, methodology of flood damage assessment, areas needing urgent attention, land use and regulation, cost and benefit criteria and future approach. The report of the Ayog had been sent to all the States/Union Territories for implementation.

[Translation]

IFS Officers

3949. SHRI RAMDAS ATHAWALE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the total number of Indian Foreign Service Officers, grade-wise;

(b) the grade-wise number of officers belonging to Scheduled Castes/Scheduled Tribes and other Backward Classes out of them;

(c) the number of post lying vacant in these categories; and

(d) the steps taken by the Government to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) The grade-wise strength of the Indian Foreign Service Officers as on 15.12.98, is as follows : (i) Grade-I of IFS - 26; (ii) Grade-II of IFS - 34; (iii) Grade-III of IFS - 166; (iv) Grade-IV of IFS - 136; (v) Junior Administrative Grade and Senior Scale of IFS-183 and (vi) Junior Scale of IFS including Probationers - 42 (Total : 587).

(b) The grade-wise number of officers belonging to Scheduled Caste/Scheduled Tribe and Other Backward Classes out of the above, is as follows : (i) Grade-I of IFS - 1 SC & 1 ST; (ii) Grade-II of IFS ; 1 SC; (iii) Grade-III of IFS - 26 SCs and 13 STs; (iv) Grade-IV of IFS - 24 SCs and 9 STs; (v) Junior Administrative Grade and Senior Scale of IFS - 30 SCs & 11 STs; (vi) Junior Scale of IFS including Probationers - 7 SCs, 3 STs and 11 OBCs. The reservations in OBC category commenced from the 1995 batch. The officers belonging to this category are, therefore, all in the Junior Scale of IFS and number 11.

(c) The number of posts lying vacant in these categories is 10. Against these vacant posts, 7 officers (3 SC, 1 ST and 3 OBC) who have already been recruited, are currently undergoing training at the Academy at Musoorie and would be joining the Ministry shortly. The remaining vacant posts are 3, all of which are at the recruitment level i.e., Junior Scale of IFS. Of the 3 posts, 1 is for SC and 2 are for OBC.

(d) The vacancies are being filled as per the recruitment rules.

Irrigation Scheme of Bihar

3950. SHRI RAM TAHAL CHAUDHARY : Will the PRIME MINISTER be pleased to state:

(a) whether the Central Water Commission has received any irrigation scheme from the State Government of Bihar under the private irrigation programme for drought affected and naxalites affected areas of the State on the recommendation of the Sen Committee;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

[English]

ISP Licences

3951. SHRI MOINUL HASSAN AHAMED : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to grant the Internet Service Providers (ISP) Licences to 47 companies shortlisted for the purpose;

(b) the number of ISP Licences likely to be provided to these companies and the areas of the country likely to be given to these companies for carrying on their operations;

(c) whether these companies had not submitted applications for such licences in July last;

(d) whether these applications had not been cancelled by the Telecom Regulatory Authority of India; and

(e) if so, the reasons for considering these companies eligible subsequently for granting licences?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Government propose to grant the Internet Service

Provider (ISP) licence to all Companies who apply for the same, and meet the eligibility criteria. On 6th November, 1998, i.e. on the date of announcement of the new ISP Policy, 47 applications were pending. There is no question of any shortlisting as far as ISP licences are concerned.

(b) Out of the 47 applications 26 licences have been issued. A list of these companies, alongwith their area of operations is shown in the enclosed statement. Six applications were withdrawn by the respective companies. Eight applications have been approved and the companies have been intimated to come for signing of the licence agreement. Seven applications are incomplete.

(c) Out of the 47 applications, 29 applications were submitted by July, 1998.

(d) These applications had not been cancelled by the Telecom Regulatory Authority of India.

(e) Not applicable in view of (c) and (d) above.

Statement

*List of Companies who have been issued ISP Licence * among the 47 Applicants*

S. No.	Name of Company	Category	Service Area
1	2	3	4
1.	MTNL	'B'	Delhi
2.	MTNL	'B'	Mumbai
3.	M/s Ortel Commn. Ltd.	'C'	Bhubaneswar
4.	M/s Rolta India Ltd.	'B'	Mumbai
5.	M/s Surevin Consultants (P) Ltd.	'C'	Ghaziabad
6.	M/s United Internet Commn. (P) Ltd. Mumbai	'C'	Jaipur
7.	M/s Bareilly Commn. (P) Ltd.	'C'	Bareilly
8.	M/s Paliwal Financial Services (P) Ltd. Panipat	'C'	Karnal
9.	M/s Somani Overseas Ltd. Surat	'C'	Surat
10.	M/s Arun Girija Commn. (P) Ltd. Patna	'C'	Patna
11.	M/s Kinjaru Appliances (P) Ltd. Ahmedabad	'C'	Rajkot
12.	M/s Eleclipse Network Pvt.Ltd.	'B'	Ahmedabad

1	2	3	4
13.	M/s Weikfield Mnemonix Infonetworks Pvt. Ltd.	'B'	Pune
14.	M/s S.N.C. Infotech Pvt. Ltd. Ghaziabad	'C'	Ghaziabad
15.	M/s Zaverchand Cyber Infotech (P) Ltd.	'C'	Vadodara
16.	Srishti Open System (P) Ltd. TVM	'C'	Trivandrum
17.	M/s Sukhkarta Fin Trade Pvt. Ltd. , Mumbai	'A'	All India
18.	M/s Trikon Electronics Pvt. Ltd., Mumbai	'B'	Mumbai
19.	M/s Suchibh Communications Pvt. Ltd. Satara (M.P.)	'C'	Satara
20.	M/s Punjab Commn. Ltd., Mohali	'B'	Punjab
21.	M/s S.K. Digital Technology Pvt. Ltd. Durgapur (W.B.)	'C'	Durgapur
22.	M/s C.S. Prosof Tech Informatics Pvt. Ltd., Madurai	'C'	Madurai
23.	M/s Indusind Cable Television Ltd., Mumbai	'B'	Mumbai
24.	M/s Indusind Distribution Ltd., Mumbai	'A'	All India
25.	M/s Jain Studio Ltd., New Delhi	'C'	Ghaziabad
26.	M/s Gateway Internet Service Pvt. Ltd., Kakinada	'C'	Rajahmundry

Bore Wells

3952. SHRIMATI RANEE NARAH : Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Assam has sought any financial assistance from the Union Government to undertake irrigation bore wells programme in the State for small and marginal farmers;

(b) if so, the details thereof;

(c) the total land in acres likely to be irrigated therefrom; and

(d) the time by which the funds are likely to be sanctioned and released?